

cation is only justified on heavy density routes/suburban section and also because of the overall financial constraints.

(d) The Ministry of Transport (Department of Railways) are not aware of any plan for invention of an engine to be run on solar energy.

[English]

Justification to stop Import of Patent Homoeopathic Medicines

2616. SHRI MAHVENDRA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have banned imports of certain forms or patent homoeopathic medicines ; and

(b) if so, the details thereof and justification thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) & (b) According to information received from the Office of Chief Controller of Imports and Exports, import policy for 1985—88 for the import of Homoeopathic medicines continues to be the same as in the previous policy i.e. Homoeopathic medicines in finished form or Homoeopathic drugs (single) in basic form and/or of any potency, including "sugar of Milk" in bulk and biochemic medicines can be imported under Open General Licence by all persons.

Anti-Erosion work on the Bank of Ganga

2617. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether West Bengal Government submitted any proposal for anti-erosion works on the bank of the Ganga ; and

(b) if so, the salient features thereof Government's reaction thereto ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) Yes, Sir.

(b) The scheme finalised by the Ganga Flood Control Commission in consultation with the West Bengal Government estimated to cost Rs. 1163 lakhs envisage taking up anti-erosion works on the right bank of Ganga downstream of Farakka Barrage in Sankopara, Durgapur, and Bajitpur mouzas. These works which are mainly of boulder revetment and launching apron in a vulnerable reach of 6.6 km. will also provide protection to the railway track and the national highway. The Ministry of Water Resources is assisting the State Government and the Central Agencies in arriving at a mutually acceptable decision for sharing the cost of these works.

Loan for Modernisation of Railways Through IBRD

2618. PROF. MADHU DANDAVATE : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government had negotiated a loan for overall modernisation of railways through International Bank for Reconstruction and Development (IBRD) ;

(b) whether the entire amount of loan has been a drain on the railways finances due to non-utilisation ;

(c) whether Government have made a request to the IBRD to make use of the loan to some other pressing needs of the country ; and

(d) if so, with what results ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There are 2 ongoing Credits/Loan for Railway projects viz :

1. 1299-IN/Loan 2210 for US \$ 400 million which covers ;

- 1.1. Diesel Component Works, Patiala ;
 - 1.2. Components for freight wagons ;
 - 1.3. AC Electric Locomotives ;
 - 1.4. Unit Exchange System ;
 - 1.5. Fuel Conservation & Train Operation ;
2. Loan 2417 for \$ 280.7 million, which covers :
- 2.1. Railway Electrification ;
 - 2.2. Workshop Modernisation including maintenance depots ; etc. etc.

- (i) anti-social activities such as violence are not glorified ;
- (ii) the modus operandi of criminals or other visuals or words likely to incite the commission of any offence are not depicted ;
- (iii) pointless or avoidable scenes of violence, cruelty and horror are not shown ; and
- (iv) human sensibilities are not offended by vulgarity, obscenity and depravity.

(b) Yes, Sir.

[*English*]

(b) No, Sir.

(c) & (d) : As a result of a review of the project under credit 1299-IN/Loan 2210-LN and with the concurrence of the World Bank, some suitable adjustments have been made in the amounts under different segments of the project to improve its effectiveness.

[*Translation*]

Rules for Censor Board

2619. SHRI NIRMAL KHATTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to make rules for Censor Board more stringent in order to check the increasing trend of vulgarity and violence in the films ; and

(b) whether Government provide any incentives/facilities to films which re-establish the moral values through film media ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Rules already exist under which the Central Board of film Certification, while certifying films for public exhibition is required to ensure, among other things, that :

Proposal for Air-Field at Lakshadweep

2620. SHRI P.M. SAYEED : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that an air-field is proposed to be constructed at one of the Islands of Lakshadweep and if so, when the work is likely to be started ; and

(b) the details of the proposal including the estimated cost, its location and approximate time likely to be taken for its completion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) & (b) The information is being collected and will be laid on the table of the Sabha.

[*Translation*]

Programmes for Integrated Child Development

2621. SHRI MOOL CHAND DAGA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether several programmes are being implemented for integrated child development with the cooperation of UNICEF ;